

State Vs. Arjun Sharma  
(Sahil Malhotra)  
FIR No: 0498/2020  
PS: Krishna Nagar  
U/S: 33/58 Delhi Excise Act.


12.11.2020.

Ld. PO is on leave today

Present: Ld. APP for the State is present through V.C.

Sh. Sanjeev Bhatia, Ld. Counsel for applicant/accused is present through V.C.

At request of Ld. Cl, relist on 20.11.2020.

  
(RITU SINGH)  
Link MM (East) KKD Court  
Delhi/12.11.2020

State Vs. Suraj  
FIR No: 148/2019  
PS: Shakarpur

12.11.2020.

Ld. PO is on leave today.

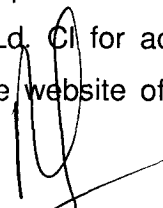
Present: Ld. APP for the State is present through V.C.

None for applicant through V.C.

Status Report from Jail Superintendent received and perused. As per the report, accused Suraj is facing trial in multiple cases. Let copy of status report be supplied to the Ld. CI for applicant/accused.

Application accordingly stands disposed off.

Copy of this order be sent to Ld. CI for accused on his email ID. Order be also uploaded on the website of Delhi District Courts.

  
(RITU SINGH)  
Link MM (East) KKD Court  
Delhi/12.11.2020

State Vs. Manoj  
FIR No: 426/2020  
PS: Shakarpur  
U/S: 407 IPC

12.11.2020.


Ld. PO is on leave today

Fresh application for bail on behalf of accused, received by way of email.

Present: Ld. APP for the State is present through V.C.

None for applicant through V.C.

IO/SHO of PS concerned to file reply on 19.11.2020.

  
(RITU SINGH)  
Link MM (East) KKD Court  
Delhi/12.11.2020

State Vs 1. Ravinder Kumar  
2. Ramkumar  
FIR No: 296/2020  
PS: PIA  
U/S: 323/342/365/506/34 IPC

12.11.2020.

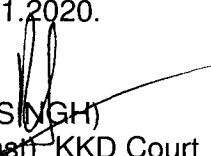
Ld. PO is on leave today

Fresh application for bail on behalf of accused persons, received by way of email.

Present: Ld. APP for the State is present through V.C.

None for applicant through V.C.

IO/SHO of PS concerned to file reply on 19.11.2020.

  
(RITU SINGH)  
Link MM (East) KKD Court  
Delhi/12.11.2020

State Vs. Umesh @ Chhotu @ Mohit Sharma/Mohit Sharma @  
Chhotu  
FIR No: 507/2020  
PS: Krishna Nagar  
U/S: 25/54/59 Arms Act

12.11.2020.

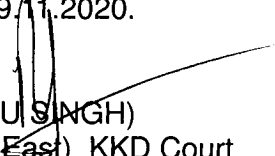
Ld. PO is on leave today

Fresh application for bail on behalf of accused, received by way of email.

Present: Ld. APP for the State is present through V.C.

None for applicant through V.C.

IO/SHO of PS concerned to file reply on 19.11.2020.

  
(RITU SINGH)  
Link MM (East) KKD Court  
Delhi/12.11.2020